

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 55 of 2015 &
IA No. 75 of 2015

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

GRIDCO Ltd. ...Appellant(s)
Versus
Central Electricity Supply Utility of Odisha & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi

Counsel for the Respondent(s) : Mr. P.C Sen
Mr. P.S. Sudheer
Mr. UdayanVerma for R-1 to R-4

Mr. R.B. Sharma for R-6

Mr. Rutwik Panda
Ms. Anushu for R-7

ORDER

Learned counsel for Respondent No.1 wants to file an additional affidavit. He may do so after serving copy on the other side.

List the matter on 04.08.2016. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps